NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.50 AM		
PRESENT: SHRI Ch. N	MOHD SHARIEF TARIQ, MEMBER-J	TUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/111/2016	
NAME OF THE PETITIONER(S)	: B. Adi Narayana Reddy & another: Adarsh Estates Private Limited & 5 others	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 111, 397/398, 402 & 406	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
D For. T. K. Bluske Keerthi knowe Aominal P.	Coursel for Petition	GHZ
J. M. ROSHAN ATIZZ Ser Han, Shontan Moni,	Respondants	M. Ray My

ORDER

Counsels for both the parties are present and submitted that the 1st Respondent Company is struck off and Application is pending before other Bench for restoration and prayed for time. At request, time is enlarged. Put up on **01.01.2018** at **10.30** A.M.

ghk

MEMBER (JUDICIAL)